

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR CONSUMER MARKETING (INDIA) PRIVATE LIMITED OPERATING IN TRADING OF EDIBLE OIL (OLIVE OIL) AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	CONSUMER MARKETING (INDIA) PRIVATE LIMITED CIN: U51909MH2002PTC371277
2.	Address of the registered office	501, Brahans Business Park, Nr. Paper Box, Mahakali Caves Road, Andheri East, Mumbai - 400093, Maharashtra.
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Mumbai, Maharashtra
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	N/A
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details to be sought by email at: cirp.cmipl@gmail.com ip.reemajm@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details to be sought by email at: cirp.cmipl@gmail.com ip.reemajm@gmail.com
10.	Last date for receipt of expression of interest	19.04.2025
11.	Date of issue of provisional list of prospective resolution applicants	29.04.2025
12.	Last date for submission of objections to provisional list	04.05.2025
13.	Date of issue of final list of prospective resolution applicants	14.05.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.05.2025
15.	Last date for submission of resolution plans	18.06.2025
16.	Process email id to submit Expression of Interest	cirp.cmipl@gmail.com ip.reemajm@gmail.com



JOVITA REEMA MATHIAS
Interim Resolution Professional
Reg. No. IBBI/IPA-002/IP-N00337/2017-2018/10941
301, 3rd Floor, Saurabh Bldg
Opp Domino's Pizza, Chakala
Andheri Kurla Road, Andheri East
Mumbai 400093
For Consumer Marketing (India) Private Limited
20.03.2025
Mumbai

Publication in Newspaper (English) –

Free Press Journal - dated 20.03.2025 on Page No. 16

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
CONSUMER MARKETING (INDIA) PRIVATE LIMITED	
OPERATING IN TRADING OF EDIBLE OIL (OLIVE OIL) AT MUMBAI	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India	
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	CONSUMER MARKETING (INDIA) PRIVATE LIMITED CIN: U51909MH2002PTC371277
2. Address of the registered office	501, Brahans Business Park, Nr. Paper Box, Mahakali Caves Road, Andheri East, Mumbai - 400093, Maharashtra.
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	Mumbai, Maharashtra
5. Installed capacity of main products/ services	N/A
6. Quantity and value of main products/ services sold in last financial year	N/A
7. Number of employees/ workmen	N/A
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details to be sought by email at: cirp.cmipl@gmail.com ip.reemajm@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details to be sought by email at: cirp.cmipl@gmail.com ip.reemajm@gmail.com
10. Last date for receipt of expression of interest	19.04.2025
11. Date of issue of provisional list of prospective resolution applicants	29.04.2025
12. Last date for submission of objections to provisional list	04.05.2025
13. Date of issue of final list of prospective resolution applicants	14.05.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.05.2025
15. Last date for submission of resolution plans	18.06.2025
16. Process email id to submit Expression of Interest	cirp.cmipl@gmail.com ip.reemajm@gmail.com

JOVITA REEMA MATHIAS
Interim Resolution Professional
Reg. No. IBB/IPA-002/IP-N00337/2017-2018/10941
301, 3rd Floor, Saurabh Bldg Opp Domino's Pizza, Chakala
Andheri Kurla Road, Andheri East Mumbai 400093
For Consumer Marketing (India) Private Limited

20.03.2025
Mumbai

Publication in Newspaper (Marathi) –

Navakal - dated 20.03.2025 on Page No. 4

फॉर्म जी मुंबई येथे खाद्यतेलाच्या (ऑलिव्ह ऑइल) व्यापारामध्ये कार्यरत कन्झ्युमर मार्केटींग (इंडिया) प्रायव्हेट लिमिटेड करिता स्वारस्य अभिव्यक्तीचे आमंत्रण (भारतीय नादारी आणि दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तीकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ३६ए च्या उप-विनियमन (१) अन्वये)	
संबंधित तपशील	
१. कॉर्पोरेट ऋणकोचे नाव व पॅन / सीआयएन / एलएलपी क्र.	कन्झ्युमर मार्केटींग (इंडिया) प्रायव्हेट लिमिटेड सीआयएन: U51909MH2002PTC371277
२. नोंदणीकृत कार्यालयाचा पत्ता	५०१, ब्रह्मन्स बिझनेस पार्क, पेपर बॉक्सजवळ, महाकाली गुंफा रोड, अंधेरी पूर्व, मुंबई ४०००९३, महाराष्ट्र
३. वेबसाईटचे यूआरएल	उपलब्ध नाही
४. बहुसंख्य अवल संपत्ती असलेल्या जागेचा तपशील	मुंबई, महाराष्ट्र
५. मुख्य उत्पादने/सेवांची स्थापित क्षमता	लागू नाही
६. गत वित्तीय वर्षामध्ये विक्री झालेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	उपलब्ध नाही
७. कर्मचारी/कामगारांची संख्या	उपलब्ध नाही
८. गत उपलब्ध दोन वर्षांची वित्तीय विवरणपत्रे (वेळापत्रकासह), धनकर्षी यादी, प्रक्रियेच्या पुढील घटकांकरिता संबंधित दिनांक समाविष्ट असलेले पुढील तपशील उपलब्ध असलेले यूआरएल	cirp.cmip@gmail.com ip.reemajm@gmail.com येथे ईमेल पाठवून तपशील प्राप्त करता येईल.
९. संकेताच्या कलम २५(२)(एच) अन्वये ठराव अर्जदाराची पात्रता उपलब्ध असणारे यूआरएल:	cirp.cmip@gmail.com ip.reemajm@gmail.com येथे ईमेल पाठवून तपशील प्राप्त करता येईल.
१०. स्वारस्य अभिव्यक्ती स्वीकारण्याकरिता अंतिम दिनांक:	१९.०४.२०२५
११. संभाव्य ठराव अर्जदारांची तात्पुरती यादी पारित करण्याचा दिनांक	२९.०४.२०२५
१२. तात्पुरत्या यादीवर आक्षेप सादर करण्याचा अंतिम दिनांक	०४.०५.२०२५
१३. संभाव्य ठराव अर्जदारांची अंतिम यादी पारित करण्याचा दिनांक	१४.०५.२०२५
१४. संभाव्य ठराव अर्जदारांना माहिती निवेदनपत्रिका, मुल्यांकन नमुना, ठराव योजनेकरिता विनंती पारित करण्याचा दिनांक	१९.०५.२०२५
१५. ठराव योजना सादरीकरणाचा अंतिम दिनांक	१८.०६.२०२५
१६. ईओआयकडे सादर करण्यासाठी प्रक्रिया ईमेल आयडी	cirp.cmip@gmail.com ip.reemajm@gmail.com
२०.०३.२०२५ मुंबई	जोविता रीमा मथियास अंतरिम ठराव व्यावसायिक नोंदणी क्रमांक: IBBI/IPA-002/IP-N00337/2017-18/10941 ३०१, ३ रा मजला, सौरभ इमारत, डोंमिनो'ज पिझ्झा, वकाला अंधेरी कुर्ला रोड, अंधेरी पूर्व, मुंबई ४०००९३. कन्झ्युमर मार्केटींग (इंडिया) प्रायव्हेट लिमिटेड करिता